

Special Case Section 13 (b) of the Arbitration Act, 1940. (Rule 780)

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
ORDINARY ORIGINAL CIVIL JURISDICTION

SUIT NO. OF 19

Special Case

In the matter of the Arbitration Act, 1940

And

In the matter of an arbitration agreement
dated the day of
19

Between

A.B. (name, description and place of
residence).

And

C.D. (name, description and place of
residence).

or

In the matter of Suit No. of 19 .

(TITLE OF THE SUIT)

The following special case is stated for the opinion of the Court :—(state the facts
concisely in numbered paragraphs)

The questions of law for the opinion of the Court are :-

(1) Whether

(2) Whether

Dated this day of 19 .

Arbitrator

Umpire